

requirement so far to enable reconsideration of their request for a grants of Rs. 1,75,000/- for building and Rs. 14,000/- for equipments.

Guidelines to States regarding Filling up of Reserved Vacancies for SC/ST

4116. SHRI K. PRADHANI:
SHRI MANORANJAN
BHAKATA:

Will the PRIME MINISTER be pleased to state:

(a) whether there is any programme with Union Government to fill up the backlog of vacancies reserved for Scheduled Castes and Scheduled Tribes in the near future; and

(b) if so, the guidelines issued to State Governments in the regard?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) Yes, Sir. A Special Recruitment Drive has been launched to fill up the backlog of vacancies for SCs/STs under the Central Government as on 31.3.90.

(b) State Governments/Union Territories have also been requested to consider undertaking a Special Recruitment Drive on similar lines.

Approval to Sarain River Bandh Scheme

4117. DR. RAJENDRA KUMARI
BAJPAL: Will the PRIME MINISTER be pleased to state:

(a) the time by when scheme of construction of the Sarain River Bandh in Sitapur (U.P.) is likely to get final clearance from the Planning Commission; and

(b) the estimated cost of the project and

when the construction work of the Bandh is likely to start?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) The final investment clearance from the Planning Commission will depend on getting a positive recommendation to this effect from the Advisory Committee on Irrigation, Flood Control and Multi-purpose Projects in the Ministry of Water Resources and among other factors, on relative priority to be attached to this project by the State Government within the total resources available with the State for Eighth Five Year Plan.

(b) The estimated cost of this scheme is Rs. 601 lakhs, subject to change, if any, upon examination of the scheme by the Ganga Flood Control Commission and clearance by the Advisory Committee in the Ministry of Water Resources. The starting of the work/scheme will depend upon the State Government after getting the final investment clearance from the Planning Commission.

Crash of Jaguar Aircraft of I.A.F.

4118. SHRI R.N. RAKESH:
SHRI MANIKRAO HODLYA
GAVIT:

Will the PRIME MINISTER be pleased to state:

(a) whether two Jaguar Fighter Aircraft of Indian Air Force crashed near Gorakhpur on 1 August, 1990;

(b) if so, the causes of the accident;

(c) the estimated loss of life and property;